

schemes, other than irrigation Projects for inclusion in the Second Five Year Plan; and

(b) if so, the nature of the schemes and the approximate amount involved in each case?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) Schemes relating to the following subjects have been received in the Planning Commission :—

	(Rs. lakhs)
1. Power	7,27,00
2. Minor Schemes costing less than Rs. 10 lakhs —	
Drainage	1,18,57
Flood Relief	13.19
Survey and Investigations	6.26
Training	1.05

COMPENSATION

142. **Shri Karni Singhji:** Will the Minister of Rehabilitation be pleased to state the total number of displaced persons who have been paid compensation upto the 31st December, 1954 in Rajasthan with particular reference to the Bikaner Division?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): 7628 displaced persons had been paid compensation in Rajasthan upto 31st December 1954, in cash and by adjustment of public dues and in the form of properties including agricultural lands. All the separate figures for Bikaner Division asked for are not available, but in that division 5270 displaced persons have been allotted 1,03,664 acres of agricultural lands as compensation in respect of their verified claims.

TRAINING OF COMMUNITY ORGANISERS

143. **Shri Deogam:** Will the Minister of Planning be pleased to state:

(a) whether Community Organisers and other type of Social workers from amongst the educated youths of the tribal communities are being trained as stipulated in the Five Year Plan:

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(b) if so, the number trained in the Plan period, year-wise;

(c) the qualifications required of the trainees;

(d) the method of recruiting the trainees; and

(e) the pay and prospects of the Community Organisers?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (e). As there is no such functionary as "Community Organiser" in the Community Project and N.E.S. Blocks, the exact import of the question is not clear. After the details of the categories in regard to which the hon. Member wants information are clarified, the information will have to be collected from the State Governments.

LOCKS

144. **Shri M. S. Gurupadaswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of door locks, suitcase locks and other locks, imported during the years 1952-53, 1953-54 and 1954-55 till the 31st January, 1955; and

(b) the names of the countries from which these are imported?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Precise and accurate figures are not available.

(b) Imports of door locks and suitcase locks are allowed from the Soft Currency Area only. The names of individual countries are not available.

CLOTH

145. **Shri M. S. Gurupadaswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have extended the sale of time-barred cloth for another six months;

(b) the total quantity of time-barred cloth in the country on the 31st December 1954;

(c) the reasons for a large quantity of such cloth lying unsold; and